- (c) at what distance from outer periphery of Jantar Mantar the Unitech building is proposed to be constructed and whether an NOC has been sought-for or obtained?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.
- (b) Under the provisions of Ancient Monuments and Archaeological Sites and Remains Rules, 1989 construction within 100 metres of a protected monument is prohibited and within further 200 metres is regulated. Vigil in this regard is accordingly maintained by the field offices of the Archaeological Survey of India.
- (c) The site of the building proposed by M/s Unitech would be 177 metres from the protected monument. M/s Unitech have applied to the Archaeological Survey of India for permission to construct. No decision has been taken in this behalf so far.

Maintenance of Railway Coaches

- *236. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:
- (a) the guidelines for the maintenance of the Railway coaches, especially the Ilnd sleeper, First Class and A/C Sleeper coaches;
- (b) whether the maintenance is delayed and periodical inspection is not done by the staff; and
- (c) if so, the steps taken for the proper maintenance of the coaches?
- THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) Guidelines for maintenance of railway coaches of all types including llnd sleeper. First Class and A/C sleeper coaches are embodied in the coaching maintenance manual. This manual has been recently upgraded and revised.
- (b) Scheduled maintenance is given as provided in the manual.
 - (c) Does not arise.

Shortcomings in the Mid-Day Meal Scheme in Maharashtra

*237. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are regularly monitoring and reviewing the implementation of the Mid-day Meal Scheme at the district and State level in the State of Maharashtra;
- (b) if so, the shortcomings noticed in the implementation of the Scheme in the State;
- (c) the number of primary classes children enrolled for the Scheme in Nagpur district; and
- (d) the remedial measures Government propose to take to plug the loopholes in the implementation of the Scheme in the State, particulary in Nagpur and Vidarbha regions of the State?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI SR. BOMMAI): (a) Government of Maharashtra has constituted a Committee chaired by the Chief Secretary to review implementation of the Mid-day Meal Scheme in the State. At district level, a Committee chaired by District Education Officer has been entrusted with the task of reviewing the implementation of the scheme.
- (b) No major short-comings have so far been brought to the notice of this Department by the State Government.
- (c) According to information, furnished by Government of Maharashtra 48,609 students in primary classes in four EAS blocks in Nagpur district have been covered under the scheme so far.
- (d) According to this Department's guidelines, coverage of all the remaining blocks in the country is envisaged in 1997-98. This includes uncovered blocks in Nagpur and Vidarbha regions of Maharashtra.

Introduction of Yoga Education in Government Schools

- *238. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government propose to introduce Yoga education in all Government schools in the country;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) by when the Yoga education is likely to be started in all Government schools?